

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1353/(CHE)/2024
PETITION NUMBER : CP/IBC/786/2019
NAME OF THE APPLICANT : R Venkatakrishnan (Liquidator)
(Infinitas Energy Solutions Pvt Ltd)
NAME OF THE RESPONDENT(S) : S Rajendran (Liquidator) M/s. Shree
Ganesh EPC Pvt Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016

ORDER

Ld. Counsel Mr. V.V. Sivakumar for the Applicant Liquidator. Ld. Counsel Ms. Elamathi for the Respondent Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **22.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk